

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/2020/6093/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Jilmil Begum,
Munsiff No. 2,
Lakhimpur

Dated the 23rd November, 2021.

Sub: Child Care Leave.

Ref:- Your Email dated 18.11.2021.

Madam,

With reference to the above, I am directed to inform you that you have been asked to place your application for CCL before the District & Sessions Judge, Lakhimpur, North Lakhimpur.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

6095
Memo NO.HC.VII-12/2020/6094/A, dated 23.11.2021
Copy to:

1. *The District & Sessions Judge, Lakhimpur, North Lakhimpur. *You have been asked to dispose of the application Smti Begum at your end.
2. The Project Manager, Gauhati High Court, Guwahati.

23/11/21
JT. REGISTRAR (VIGILANCE)

Rola